

01
25-10-18

HIGH COURT OF DELHI : NEW DELHI

No. 74/DHC/Gaz./G-1/VI.E.2(a)/2018
Dated, the 23rd October, 2018ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following transfer/posting in Delhi Higher Judicial Service with immediate effect :-

Name of the Officer	From	To	District to which allocated	Remarks
Mr. Manoj Jain	On return from deputation	ADJ-02, West District, Tis Hazari Courts	West	In the Court vacated by Mr. Sanjay Kumar on his appointment as Principal Judge, Family Court, North-West District, Rohini Courts, Delhi.

Note :

1. The judicial officer shall be under the control of the District & Sessions Judge of the District to which he has been allocated.

BY ORDER OF THE COURT

Sd/-

(DR. ADITI CHOUDHARY)
REGISTRAR (VIGILANCE)

4566-4608

Endst.No. _____/DHC/Gaz./G-1/VI.E.2(a)/2018


Dated, the 23rd October, 2018

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
6. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
8. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts, Delhi
11. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.

(Signature)

17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Sharnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-S, R.K.Furam, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Dli.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Dli.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. The Joint Registrar-cum- Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
29. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
30. DR-cum-P.A. to Registrar General, Delhi High Court.
31. All Registrars/OSD, Delhi High Court, New Delhi.
32. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computers), DHC, with request to display this order on website of Delhi High Court.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officer concerned.
43. Guard File.


JOINT REGISTRAR (GAZETTE-I)

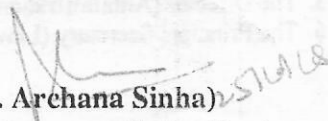
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

No. 30810-30885 /F.5(1)/Gaz./DJ West/2018

Dated, Delhi the 25-10-18

Copy forwarded to :-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
4. The O/o CMM, West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge/AAO, all Branches of West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
7. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
8. The Reader to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi


(Dr. Archana Sinha)

Officer Incharge (Judl. West)
Addl. Sessions Judge-06, West Distt.